

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 6140/2021

SHARAD AGRAWAL

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(TO BE LISTED BEFORE THE HON'BLE MR. JUSTICE SANJAY KAROL (6.2.24)
IA No. 248972/2023 - RECALLING THE COURTS ORDER)

Date : 14-02-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL
[IN CHAMBER]

For Petitioner(s) Mr. Arunabh C, Sr. Adv.
Ms. Awantika M, Adv.
Ms. Parul D, Adv.
M/S. Ap & J Chambers, AOR

For Respondent(s) Mr. Ankit Goel, AOR
Mr. Yasharth Kant, Adv.

Mr. Salil Paul, Adv.
Mr. Sahil Paul, Adv.
Mr. Ankur Yadav, AOR
Mr. Satya Veer Singh, Adv.
Mr. Shashank Shekhar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Having heard the learned counsel for the petitioner, we see no reason to interfere.

Hence, application (IA No. 248972/2023) stands rejected.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(NIDHI WASON)
COURT MASTER (NSH)